

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 2513/2022 In C.P. (IB)/4271(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - IA 2513/2022 Bizzicon Business Premises
Co-Op Society Ltd
V/s
Kadade Developers Pvt Ltd
IN THE MATTER OF
Esel Infraprojects Ltd.
V/s
Kakade Developers Private Limited**

Section: - 60(5) U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.2513/2022: - Adv. Sukand Kulkarni appeared for the Applicant through VC.
Adv. Rohan Agrawal a/w Adv. Ativ Patel and Adv. Harshad R. Vyas appeared for
the Respondent/ Liquidator.

List this matter on **05.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)